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**CENTRAL ADMINISTRATIVE TRIBUNAL,
JODHPUR BENCH, JODHPUR**

ORIGINAL APPLICATION No. 92/2008

Date of Order: 18.08.2010

CORAM:

HON'BLE DR. K.B. SURESH, JUDICIAL MEMBER

HON'BLE MR. V.K. KAPOOR, ADMINISTRATIVE MEMBER

Surjeet Singh S/o Sh. Buta Singh, aged about 21 years, R/o House No. 273, V.P.O. Jandwala Hanwanta, Tehsil Abohar, District Firozpur (Punjab).

....Applicant

Mr. Anish Ahmed, proxy counsel for
Mr. Vinod Purohit, counsel for applicant.

VERSUS

1. Union of India through the Secretary, Ministry of Defence, Government of India, Raksha Bhawan, New Delhi.
2. The Chief of Army Staff, Army Headquarter, R.K. Puram, New Delhi.
3. The Commandant, 24 Field Ammunition Depot (Lal Garh), Pin - 909724 C/o 56 A.P.O.

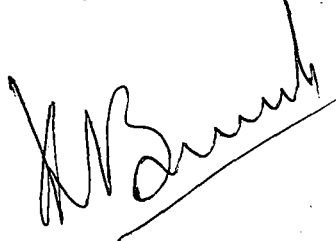
....Respondents.

Mr. Vikas Seoul, proxy counsel for
Mr. Vinit Mathur, counsel for respondents.

ORDER

(Per Dr. K.B. Suresh, Judicial Member)

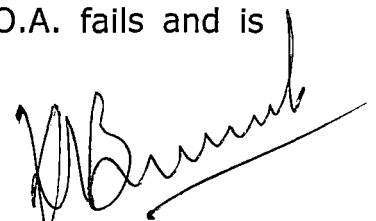
The applicant claimed that he has higher qualification than the selected candidates for the post of Fireman; as he has undergone a training course of fire safety engineering which he had acquired from a recognized institute. The respondents would point out that in their wisdom; they have not required this additional qualification certificate possessed by the applicant as a part of requirement and have not in fact advertised for said



qualification, in the advertisement the essential qualification for the post was 10th standard and nor had they allowed such requirement to be a qualificatory bench mark for the post of Firemen. The applicant would also concede that it is a fact that the said qualification did not figure in the advertisement as requirement, and therefore, there is no ground for the applicant to contend that this additional qualification must form as part of requisite qualification for selection, therefore, O.A. fails and is dismissed with no order as to costs.


(V.K. Kapoor)

Administrative Member


(Dr. K.B. Suresh)
Judicial Member

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दिनांक 17/11/85 के आदेशानुसार
मेरी उपस्थिति में दिनांक 11/12/86
को प्राग-III के अन्तर्गत निष्पादित ।

अनुपम अधिकारी
केन्द्रीय प्रशासनिक अधिकारी
जोधपुर न्यायपीठ, जोधपुर